

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 262 OF 2026**

IN THE MATTER OF:

Aftab Alam**PETITIONER**

VERSUS

State of Uttar Pradesh & Ors.**RESPONDENT**

MEMO OF PARTIES

Aftan Alam**PETITIONER**

VERSUS

- | | |
|---|-------------------------------|
| <p>1. State of Uttar Pradesh
Through Secretary, Environment,
Government of Uttar Pradesh,
17, Rana Pratap Marg, Lucknow-226001
Email: pccf-up@nic.in</p> | <p>RESPONDENT NO.1</p> |
| <p>2. State Wetland Authority
Government of Uttar Pradesh
17 Rana Pratap Marg,
Lucknow-226001
Email: upstatewetlandauthority2018@gmail.com, ccfec@gmail.com</p> | <p>RESPONDENT NO.2</p> |
| <p>3. District Magistrate, Ghazipur
Collectorate Campus,
Civil Lines, Ghazipur-233001
Email: dmgaz@nic.in</p> | <p>RESPONDENT NO.3</p> |
| <p>4. District Wetland Committee, Ghazipur
Office of the District Magistrate / District Collector, Ghazipur
Collectorate Campus, Civil Lines,
Ghazipur-233001</p> | <p>RESPONDENT NO.4</p> |
| <p>5. Uttar Pradesh Pollution Control Board (UPPCB)
Through Member Secretary,
Building No. TC-12, Vibhuti Khand, Gomti Nagar,
Lucknow-226010
Email: ms@uppcb.in</p> | <p>RESPONDENT NO.5</p> |